

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 18th April, 2015*

No. HCM/A-49/92-A&E-VI 968 In pursuance of the Preliminary Examination held on 8th April, 2015 for recruitment to the post of Stenographer Grade-II, the following 18 (eighteen) candidates are hereby declared qualified for the Main Final Stenography Speed Test to be held at the High Court of Manipur on 27th April, 2015 at 10 a.m. The list is not in order of merit.

Sl.No.	Roll No.	Name of Candidates
01.	HC/STN - 001	Cecila
02.	HC/STN - 003	L. Khunthoknganba
03.	HC/STN - 006	L. Premchand Meetei
04.	HC/STN - 007	Samson Thokchom
05.	HC/STN - 009	Hitler Khuman
06.	HC/STN - 012	Veinekim
07.	HC/STN - 015	Shaineichong Haokip
08.	HC/STN - 016	John Telem Kom
09.	HC/STN - 017	N. Victoria
10.	HC/STN - 020	K. Sandeep Singh
11.	HC/STN - 023	Ksh. Gayatry Devi
12.	HC/STN - 024	H. Lalit Singh
13.	HC/STN - 025	Chongnunkim Gangte
14.	HC/STN - 029	A. Surjit Singh
15.	HC/STN - 033	Y. Arunkumar Singh
16.	HC/STN - 034	Sh. Devananda Singh
17.	HC/STN - 044	N. Shytamkumar Singh
18.	HC/STN - 046	R.K. Thoithoi Singh

The above candidates are to report at 9.30 a.m. on 27th April, 2015 (Monday).

*Sd/-*

**( N. ROJIT SINGH )**

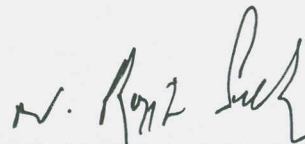
JOINT REGISTRAR (ADMN./PM &P)  
HIGH COURT OF MANIPUR

Imphal, the 18th April, 2015

Endt. No. HCM/A-49/92-A&E-VI 969-80

Copy to :-

1. The Director, Doordarshan Kendra, Imphal.  
- for favour of wide announcement in the News Items
2. The Director, Information and Public Relations, Imphal.  
- with one spare copy for favour of wide publicity in the News Item.
3. The Central Project Coordinator (CPC), High Court of Manipur  
He is requested to upload the same in the official Website of this Registry.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
7. The Assistant News Editor, AIR, Imphal.  
- for favour of wide announcement in the News Item.
8. The News Editor, ISTV, Imphal.  
- for favour of wide announcement in the News Item.
9. The Editor : 1) Sangai Express (Eng.) - with a request to publish the above Notification in the esteemed daily for 2 (two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
10. The P.A. to Registrar General, High Court of Manipur.
11. Notice Board / Guard File / Order Book.
12. Concerned File.

  
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HIGH COURT OF MANIPUR